

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. Nos.104, 105 of 2011 in
DFR No. 377 of 2011**

Dated: 30th May, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Chaman Lal Setia Export Ltd. Appellant (s)

Versus

Haryana Electricity Regulatory
Commission & Ors. ...Respondent (s)

Counsel for Appellant (s) : proxy for Mr. J.K. Goel

ORDER

At the request of the learned counsel for the Appellant, post the
matter on **04.07.2011**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS